

(c) whether there is any possibility to clear and set up this mill in near future; and

(d) if not, the reasons therefor?

**THE MINISTER OF COMMERCE & STEEL AND MINES (SHRI PRANAB MUKHERJEE):** (a) No application/reference has been received in this Ministry regarding proposal for setting up of Spinning Mill at Rayagada in Koraput in Orissa.

(b) to (d). Do not arise.

#### **Short measures of Rationed Commodities at Fair Price Shops**

**3017. SHRI PIUS TIRKEY:** Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether complaints have been received from time to time by Government authorities against the fair price shopkeepers of Sarojini Nagar and other Government colonies nearby, for short-measuring of the rationed commodities saleable to the consumers;

(b) if so, what action has been taken on receipt of such complaints against the fair price shopkeepers involved in such malpractices; and

(c) whether any periodical checks are conducted to ensure proper working of the fair price shops; if so, the details?

**THE MINISTER OF CIVIL SUPPLIES (SHRI V. C. SHUKLA):** (a) and (b). Yes, Sir. Five complaints were received by the Food and Supplies Department and two such complaints were received by the Weights and Measures Department (Directorate of Industries) Delhi Administration. As a result of these complaints, 11 shops were checked (five on the basis of complaints and six on Special assignment) by the Enforcement staff of the Food and Supplies Department. The defaulters are being dealt with departmentally, whereas the Weights and Measures Department has prosecuted the two Fair Price

Shopkeepers under section 11/25 of the Rajasthan Weights and Measures (Enforcement Act) 1958 as extended to the Union Territory of Delhi for using non-verified commercial weights.

(c) Yes, Sir. Checking is done by both the Departments, namely, the Food and Supplies and the Weights and Measures Department. During the period from January, 1980 to May, 1980 the Weights and Measures Department checked 74 Fair Price Shops for the Weights and Measures used by them in the sale of commodities. As a result of checking, seven Fair Price Shopkeepers were prosecuted for violation of various provisions of Weights & Measures Enforcement Act.

#### **Sale of Rationed Commodities as well as same commodities in the same Shops in Open Market**

**3018. SHRI PIUS TIRKEY:** Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Government are aware that the fair price shopkeepers in the Delhi Territory are selling rationed commodities as well as same commodities in the same shops in open market;

(b) if so, whether they are allowed to do so and reasons therefor;

(c) whether complaints are often received from consumers that the fair price shopkeepers are in this way selling the rationed commodities in the blackmarket; if so, details; and

(d) whether Government propose to stop this practice and if not, the reasons therefor?

**THE MINISTER OF CIVIL SUPPLIES (SHRI V. C. SHUKLA):** (a) The Delhi Administration has informed that they are aware of such a practice and prompt action is initiated against fair price shop holders whenever such cases come to their notice.

(b) According to Authorisation issued to the fair price shop holders under the Delhi Specified Food Articles (Regulation of Distribution) Order, 1968, the fair price shop hold-

ers are not permitted to sell commodities similar to the specified commodities in the open market.

(c) and (d). Complaints received regarding sale of commodities similar to the specified commodities in the open market by the fair price shop holders are enquired into and action initiated against the defaulters. The Delhi Administration is vigilant about such matters and whenever such cases are noticed, prompt enquiries are made and action taken wherever necessary.

**Production of Steel**

3019. SHRI MANPHOOL SINGH CHAUDHARY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that the unfilled target of steel production is largely due to power shortage; and

(b) what is the present position of captive power plants and the measures to expedite the same?

**THE MINISTER OF COMMERCE & STEEL AND MINES (SHRI PRANAB MUKHERJEE):** (a) It is difficult to segregate the loss in steel production owing to power shortage alone, but the non-fulfilment of the target at the integrated steel plants can be attributed mainly to short-falls in the supplies of coking coal and power.

(b) Steps have already been initiated to maximise power generation from the captive power plants by achieving higher capacity utilisation through measures such as commissioning of new boilers, reducing the downtime of the units and installation of additional generating capacity as given below:

| S. No. | Name of Plant | Existing capacity | %age utilisation in 1979-80 | Additional capacity sanctioned or proposed. |
|--------|---------------|-------------------|-----------------------------|---|
| 1.     | Bhilai        | 36MW              | 75.5                        | 70MW  |
| 2.     | Durgapur      | 20MW              | 59.0                        | 120MW                                       |
| 3.     | Rourkela      | 128MW             | 50.0                        | 120MW                                       |
| 4.     | Bokaro        | 122MW             | 45.9                        | 180MW                                       |
| 5.     | IISCO         | 60MW              | 22.2                        | NIL   |

**एक भारतीय व्यापारी द्वारा इन्शोरेंस कम्पनियों से धनराशि का दावा**

3020. श्री दया राम शाक्य : व्यापक मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सिंगापुर में रहने वाले एक भारतीय व्यापारी ने 1979-80 में भारत में निर्यातकों की साठ-गांठ के साथ खाद्य तेल, लौह तथा पी. सी. सी. रसायनों के लिये ओ. जी. एल. के अन्तर्गत एक झूठा क्रयादेश प्राप्त किया, जिसका जनरल इन्शोरेंस कम्पनी, ऑरिएंटल जनरल

इन्शोरेंस तथा न्यू इन्डिया जनरल इन्शोरेंस के साथ 70 करोड़ रुपये का बीमा कराया गया परन्तु इसका कोई माल भारत नहीं पहुंचा;

(ख) क्या यह सच है कि 'ओहदई' नामक जहाज सहित माल ले जाने वाले तीन जहाज रास्ते में डूब गये बताये जाते हैं जबकि इन तीन जहाजों के कर्मचारी सुरक्षित हैं; और

(ग) क्या यह भी सच है कि उक्त पुराने जहाजों में मिट्टी भर दी गई थी और उनको डुबा दिया गया था तथा इन्शोरेंस